


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 736/252/HDB/2018
NAME OF THE COMPANY	Jagati Biotech Pvt Ltd
NAME OF THE PETITIONER(S)	Jagati Biotech Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.A. N. Mallikarjun Rao	CA	ca8121580580@gmail.com 8121 580 580	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001457	
for Roc			

ORDER

Learned PCA Mr.N.Mallikarjun Rao present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

Applicant filed affidavit regarding deposit of money during demonetization period.

Heard learned PCS appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL